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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 2109/2024

PRAMOD KUMAR YADAV

.....Petitioner

Through: Mr. Ankur Chhibber, Adv.

versus

UNION OF INDIA AND ORS

....Respondents

Through: Mr.

Ripudaman Bhardwaj,

CGSC.

CORAM:

HON'BLE MR. JUSTICE C. HARI SHANKAR HON'BLE MR. JUSTICE AJAY DIGPAUL

> ORDER (ORAL) 04.07.2025

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C. HARI SHANKAR, J.

- 1. Mr. Ankur Chhibber, learned Counsel for the petitioner submits that the petitioner had been promoted in September 2024, and he does not continue to press this petition.
- **2.** This writ petition is accordingly disposed of as withdrawn.

C. HARI SHANKAR, J.

AJAY DIGPAUL, J.

JULY 4, 2025/sk

Click here to check corrigendum, if any

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